

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

CP/310/00107/2017 in OA/310/01126/2010

Dated Friday the 23rd day of March Two Thousand Eighteen

PRESENT

HON'BLE SMT. B. BHAMATHI, Member (A)

R.Subbian,
S/o. S. Ramakrishnan Reddiar,
No. 8/19, Agathapatti Village,
Kalligudi Post 625701.
Madurai District.Applicant

By Advocate M/s. R. Malaichamy

Vs

1.Mrs. Saratha Sampath (Incharge),
The Postmaster General,
Southern Region (TN),
Madurai 625002. (Vacant)
2.Shri. N. Ganapathy Subramanian,
The Senior Superintendent of Post Offices,
Madurai Division,
Madurai 625002.Respondents

By Advocate Mr. C. Kulanthaivel

ORAL ORDER

(Pronounced by Hon'ble Smt. B. Bhamathi, Member(A))

Heard. This CP is filed against the respondents in OA 1126/2010 alleging wilful disobedience of the order of this Tribunal dt. 09.04.2012. Notice was issued to the respondents.

2. When the matter is taken up for hearing, learned counsel for the respondents submits that the order of this Tribunal has been complied with. He produces a copy of the order dt. 13.03.2018 which is taken on record. Mr. T. Ashok Raj, appearing on behalf of learned counsel for the contempt petitioner also submits that the order of this Tribunal has been complied with and he has no objection for the CP being closed.

3. In view of the above, CP is closed. Notices are discharged.

(B. Bhamathi)
Member(A)
23.03.2018

SKSI